

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :30-05-2025

Date : 30.05.2025

Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	44953/2025	30.05.2025	BLAPL-2593/2025	ANITA PANDA	C.O.		Order Dtd. 2025-05-09		(Seat No-)
2	44954/2025	30.05.2025	WP (C) - 7044/2025	DILLIP SAMAL	C.O.		Order Dtd. 2025-05-16	WRIT BRANCH-4	(Seat No-27)
3	44955/2025	30.05.2025	ABLAPL-5048/2025	P.BEURA	C.O.	COURT NO. 17	Order Dtd. 2025-05-27	BAIL-2	(Seat No-17)
4	44956/2025	30.05.2025	WP (C) - 21265/2024	H. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-17)
5	44981/2025	30.05.2025	BLAPL-2607/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-05-13		(Seat No-17)
6	44982/2025	30.05.2025	BLAPL-2617/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-05-13		(Seat No-17)
7	44986/2025	30.05.2025	MACA-1200/2018	S K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-27	MISC. APPEAL SEC.	(Seat No-1)
8	44989/2025	30.05.2025	ABLAPL-4780/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Seat No-1)
9	44990/2025	30.05.2025	ABLAPL-5145/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Seat No-1)
10	44991/2025	30.05.2025	ABLAPL-5987/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-27		(Seat No-1)
11	44993/2025	30.05.2025	ABLAPL-6057/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-27		(Seat No-1)
12	44996/2025	30.05.2025	RVWPET-1/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-16	CIVIL REVISION	(Seat No-5)
13	45002/2025	30.05.2025	WP (C) - 14533/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-05-27		(Seat No-5)
14	45005/2025	30.05.2025	BLAPL-	B.S.SWAIN	C.O.	COURT	Order Dtd. 2025-05-		(Seat

			2539/2025			NO. 20	09		No-5)
15	45006/2025	30.05.2025	OJC-16617/2001	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-05-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
16	45007/2025	30.05.2025	OJC-16617/2001	S K SAMIM	C.O.	COURT NO. 20	Order Dtd. 2025-05-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
17	45008/2025	30.05.2025	ABLAPL-4308/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-19		(Seat No-119)
18	45009/2025	30.05.2025	WP (C) - 9180/2025	M. R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-16	WRIT BRANCH-5	(Seat No-22)
19	45010/2025	30.05.2025	BLAPL-4213/2025	B DAS	C.O.	COURT NO. 15	Order Dtd. 2025-05-30		(Seat No-22)
20	45014/2025	30.05.2025	WP (C) - 15330/2025	DILLIP KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-04		(Seat No-22)
21	45015/2025	30.05.2025	WP (C) - 15362/2025	DILLIP KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-04	WRIT BRANCH-7	(Seat No-5)
22	45016/2025	30.05.2025	WP (C) - 15323/2025	DILLIP KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-04		(Seat No-5)
23	45017/2025	30.05.2025	WP (C) - 15359/2025	DILLIP KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-04	WRIT BRANCH-4	(Seat No-19)
24	45018/2025	30.05.2025	WP (C) - 15356/2025	DILLIP KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
25	44971/2025	30.05.2025	BLAPL-2166/2025	ASHOK KUMAR PATRO	GENERAL		Order Dtd. 2025-05-15	BAIL-2	(Seat No-8)
26	44977/2025	30.05.2025	BLAPL-2166/2025	ASHOK KUMAR PATRO	GENERAL		Petition With Annexures	BAIL-2	(Seat No-8)
27	44979/2025	30.05.2025	WP (C) - 13324/2025	ASUTOSH ROUT	GENERAL		Order Dtd. 2025-05-12	WRIT BRANCH-5	(Seat No-20)
28	44980/2025	30.05.2025	WP (C) - 12118/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-3	(Seat No-14)
29	44983/2025	30.05.2025	WP (C) - 12354/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-27	WRIT BRANCH-1	(Seat No-31)
30	44984/2025	30.05.2025	RVWPET-147/2012	ASUTOSH ROUT	GENERAL		Petition		(Seat No-31)
31	44985/2025	30.05.2025	WP (C) - 28767/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-8	(Seat No-40)

32	44987/2025	30.05.2025	WPC (OA) - 1295/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-19	OA Branch	(Seat No-1)
33	44988/2025	30.05.2025	WP (C) - 6202/2017	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-1)
34	44992/2025	30.05.2025	WP (C) - 34561/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No-22)
35	44994/2025	30.05.2025	WP (C) - 14802/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-05-23		(Seat No-22)
36	44995/2025	30.05.2025	WP (C) - 14804/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-05-23	WRIT BRANCH-6	(Seat No-36)
37	44997/2025	30.05.2025	WP (C) - 14839/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-05-23	WRIT BRANCH-6	(Seat No-24)
38	44998/2025	30.05.2025	WPC (OAC) - 765/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-06	OA Branch	(Seat No-1)
39	44999/2025	30.05.2025	WP (C) - 4144/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH-3	(Seat No-13)
40	45000/2025	30.05.2025	WP (C) - 21173/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-02		(Seat No-13)
41	45001/2025	30.05.2025	WP (C) - 22841/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-8	(Seat No-39)
42	45003/2025	30.05.2025	WP (C) - 15521/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-08-28	WRIT BRANCH-4	(Seat No-19)
43	45004/2025	30.05.2025	WP (C) - 5262/2007	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Seat No-19)
44	44957/2025	30.05.2025	WPC (OA) - 361/2017	P K JENA	GENERAL			OA Branch	(Seat No-1)
45	44958/2025	30.05.2025	RSA-131/2006	A C JENA	GENERAL			SECOND APPEAL	(Seat No-6)
46	44959/2025	30.05.2025	WP (C) - 633/2014	H K BHOL	GENERAL				(Seat No-6)
47	44960/2025	30.05.2025	ABLAPL-11450/2023	M ROUT	GENERAL			BAIL-1	(Seat No-4)
48	44961/2025	30.05.2025	WP (C) - 18215/2012	S MISHRA	GENERAL			WRIT BRANCH-5	(Seat No-47)
49	44962/2025	30.05.2025	EXP-10/2023	S BISWAL	GENERAL			CIVIL REVISION	(Seat No-2)
50	44963/2025	30.05.2025	FAO-31/2022	P K SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
51	44964/2025	30.05.2025	FAO-94/2016	P K SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
52	44965/2025	30.05.2025	SA-	D K JENA	GENERAL				(Seat No-5)

			346/1952						No-5)
53	44966/2025	30.05.2025	OJC-401/1956	D K JENA	GENERAL				(Seat No-5)
54	44967/2025	30.05.2025	WP (C) - 9180/2025	A DAS	GENERAL			WRIT BRANCH-5	(Seat No-22)
55	44968/2025	30.05.2025	WP (C) - 9174/2025	A DAS	GENERAL			WRIT BRANCH-4	(Seat No-19)
56	44969/2025	30.05.2025	WP (C) - 9327/2025	A DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
57	44970/2025	30.05.2025	WP (C) - 9245/2025	A DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
58	44972/2025	30.05.2025	WP (C) - 9470/2025	A DAS	GENERAL				(Seat No-114)
59	44973/2025	30.05.2025	WP (C) - 9372/2025	A DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
60	44974/2025	30.05.2025	ABLAPL-5981/2025	H K BHOL	GENERAL				(Seat No-114)
61	44975/2025	30.05.2025	ABLAPL-5959/2025	S K BISWAL	GENERAL				(Seat No-114)
62	44976/2025	30.05.2025	BLAPL-4413/2025	S C CHOUDHURY	GENERAL				(Seat No-114)
63	44978/2025	30.05.2025	CONTC-7032/2024	S K SAHOO	GENERAL				(Seat No-114)
64	45011/2025	30.05.2025	ABLAPL-5787/2025	P. K. BEHERA	GENERAL		Order Dtd. 2025-05-27		(Seat No-114)
65	45012/2025	30.05.2025	ABLAPL-4125/2025	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2025-05-12		(Seat No-114)
66	45013/2025	30.05.2025	WP (C) - 20808/2024	S. CHOUDHURY	GENERAL		Order Dtd. 2025-03-06		(Seat No-114)
67	45019/2025	30.05.2025	CRLREV-231/2006	B. DALAI	GENERAL		Order Dtd. 2025-05-30	CRIMINAL REVISION	(Seat No-3)
68	45020/2025	30.05.2025	CRLREV-231/2006	BIBHURANJAN DALAI	GENERAL		Judgement Dtd. 2025-05-30 Petition, Annexure,	CRIMINAL REVISION	(Seat No-3)
69	45021/2025	30.05.2025	AHO-63/1989	DILLIP SAMAL	GENERAL		Order Dtd. 2021-07-19	M.J.C.	(Seat No-1)
70	45022/2025	30.05.2025	FA-	DILLIP	GENERAL		Order Dtd. 1989-10-		(Seat

			176/1975	SAMAL			25		No-1)
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